

**Lack of Basic Amenities in Janata Flats, Kalkaji, New Delhi**

5835. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether complaints from the residents of Janata flats, Kalkaji have been received to the effect that the flush water tanks in their flats are not working properly from the very beginning and water cannot be stored therein;

(b) if so, the action taken thereon;

(c) whether it is a fact that 5 tubewells were installed in the above colony but only two out of them are working and as a result of which people cannot get water;

(d) whether inspite of all this, water charges have been raised from Rs. 5.52 to Rs. 8.00; and

(e) if so, the reasons thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir. A complaint was received by DDA in May, 1980.

(b) The defects/leakage in the tanks wherever possible, have been removed. The DDA has, however, intimated that it is not possible to repair the broken tanks as the same require replacement which has to be done by the allottees themselves.

(c) The DDA has intimated that 5 tubewells were installed in the colony. Out of these 2 tubewells are under repairs at present, but are likely to start functioning shortly. However, the water supply has been augmented from other sources and the water is being supplied in three shifts of one hour each.

(d) and (e). The DDA has intimated that a flat rate of Rs. 5.50 per month was fixed in the year 1975.

Since then, there has been considerable increase in energy charges as well as in the wages of workmen employed for the running and maintenance of pumps etc. Consequently, the rate of water charges has been revised to a flat rate of Rs. 9 per month. This is at par with the tariff fixed by the Municipal Corporation of Delhi.

**बिना लाइसेंस वाले रीडियो सेट**

5836. श्री मसचन्द्र डागा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) गत दो वर्षों के दौरान बिना लाइसेंस वाले रीडियो सेट कितने व्यक्तियों के पास थे और उनके खिलाफ क्या कार्यवाही की गयी ;

(ख) उक्त अवधि में बिना लाइसेंस वाले कितने रीडियो सेटों का पता लगाया गया ;

(ग) इस संबंध में जुर्माने के रूप में सरकार को कूल कितनी राशि प्राप्त हुई ; और

(घ) उक्त अवधि में इस संबंध में कितने व्यक्तियों के विरुद्ध अभियोग चलाये गये हैं ?

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरांव): (क) कितने लोगों के पास बगैर लाइसेंस के रीडियो हैं इस संख्या का अनुमान लगाना सम्भव नहीं है। वर्ष 1978 और 1979 के अंत की प्रभावी लाइसेंसों की स्थिति इस प्रकार है :

1978—196 लाख

1979—207 लाख

बगैर लाइसेंसों के रीडियो सेटों का पता लगाने के लिए अभियान चलाया जा रहा है ताकि बिना लाइसेंस वालों का पता लगाया जा सके।

(ख) 1978—3,04,773

1979—3,30,610